

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-71/2004/5720/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Syed Imdadur Rahman,
District & Sessions Judge,
South Salmara-Mankachar.

Dated Guwahati, the 23rd June, 2023.

Sub:- **Restricted holiday.**

Ref:- Your Letter No. DJ.SSM-I.3/Esstt/2021-2023/526/E, dated 22.06.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **permission to avail Restricted holiday on 30.06.2023 instead of the casual leave allotted earlier** vide letter No.HC.VII-71/2004/5661/A, dated 22.06.2023, has been granted.


Yours faithfully,

sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO. HC.VII-71/2004/5721/A, dated , 23-06-2023

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
